

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**O.A. No. 61/00522/2021**

This the 25<sup>th</sup> day of March, 2021



**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**  
**HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Yasar Arfat, Age 32 years S/o Mohd. Ayoub, R/o Madan, Tehsil Mendhar, District Poonch.

.....Applicant

(Advocate: Mr. M.J. Khan)

**Versus**

1. U.T. of J&K through Chief Secretary to Government, Health & Medical Education Department, Civil Secretariat, Jammu. Pin No. 180001.
2. Commissioner-cum-Secretary to Govt. of J&K, Health & Medical Education Department, Civil Secretariat, Jammu. Pin No. 180001.
3. Director, Health Services, Jammu. Pin No. 180001.
4. DDC (Chairman District Health Society), Poonch. Pin No. 185101.
5. Chief Medical Officer, Poonch (Member District Health Society), Poonch. Pin No. 185101.
6. Tahir Mehmood, S/o Fateh Mohd. R/o Gursai, Tehsil Mendhar, District Poonch. Pin: 185111.

.....Respondents

(Advocate: Mr. Sudesh Magotra, Id. DAG)

**ORDER [ORAL]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

At the outset, learned counsel for the applicant submits that this O.A. may be dismissed as withdrawn. He further seeks a liberty to approach the appropriate judicial forum. Learned counsel for the respondents has no objection.

2. Accordingly, the O.A. is dismissed as withdrawn. However, liberty is granted to the applicant to approach the appropriate judicial forum.

**(ANAND MATHUR)**  
**MEMBER (A)**

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**

/M.M/

